



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 30 & 47 TO 49 AND WILL
BE HEARD ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE THE
CHIEF JUSTICE AND HONOURABLE
MR. JUSTICE SOUMITRA SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
47	WP(C)/1891/2008 (HEARING), PART-HEARD FIXED	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
WITH				
48	WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
WITH				
49	WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
- FOR ORDERS -				
50	Cont.Cas(C)/458/2020 FIXED	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)

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LEAVE NOTE OF ADVOCATES FOR 29/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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24)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

**THE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE
SOUMITRA SAIKIA WILL SIT AGAIN
AFTER RISING OF THIS BENCH, IF
REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/2532/2023 B/O in Review.Pet./8417/2023 WITH Review.Pet./8417/2023 (Filing Number)	RAJU PATOWARY Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MR. S K DAS	SC, P AND R.D. GA, ASSAM
		RAJU PATOWARY Versus THE STATE OF ASSAM AND 5 ORS. B	MS. S B CHOUDHURY	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/4795/2023 FIXED	MAHIDUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 29/08/2023				
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
10	WP(C)/2783/2023 B/O	BIRENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND 5 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1502/2023 in WP(C)/2783/2023	BIRENDRA KUMAR PRASAD Versus THE STATE OF ASSAM AND 5 ORS	MRS S GOSWAMI	GA, ASSAM SC, FOREST

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 6

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
17 WP(C)/4223/2023 FIXED	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H RAHMAN RUBI GOGOI	SC, ELEM. EDU
18 WP(C)/4995/2023 B/O	DR. BIBEK NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR K P PATHAK MR. M SARMA MR BHARGAV DAS	SC, HIGHER EDU SC, AAU
19 WP(C)/4996/2023 B/O	DR. JAYANTA DEKA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS. E	MR K P PATHAK MR. M SARMA MR BHARGAV DAS	SC, HIGHER EDU SC, AAU
<u>ADMISSION</u>			
20 WP(C)/5789/2022 FIXED	ABDUL MALEK SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
21 WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU MR K GOGOI SC for Respondent No.6, SC, SSUHS SC, HEALTH
22 WP(C)/7191/2022 WITH LCR, FIXED	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
23 WP(C)/1551/2023 FIXED	DR. MATIUR RAHMAN Versus GAUHATI UNIVERSITY AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	MS. B CHOWDHURY (R-4) SC, G U
WITH 24 WP(C)/4111/2022	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U

HEARING

25	WP(C)/113/2015 WITH WP(C)/2474/2014(D/O), FIXED	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR.D DAS MR. S K ROY MR. K BAISHYA MR A DEY MR K BISWAKARMA MR.R SINGHA	MR.M A I HUSSAINR-4 MR. A R SIKDAR (R-5) MRA R BHUYAN(R-4) MR A ALI (R-5) A SAJAD MR. S I TALUKDAR (R-5) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/172/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. K N CHOUDHURY, SENIOR ADVOCATE MR. A R BHUYAN Mr M U Ahmed	MR R SHARMAH
	WITH I.A.(Civil)/689/2018 in WP(C)/113/2015	MD. LOKMAN ALI Versus THE STATE OF ASSAM AND 5	MR. M A I HUSSAIN MR A R BHUYAN	SC, EDU
26	WITH WP(C)/1044/2014	MD. NUR SHAHED ALI and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.B D KONWAR MR.R KALITA MRS.J M KONWAR	GA, ASSAM SC, EDU
27	WITH WP(C)/2891/2014 CAVT. NO. 650/14	MAHAMMAD AZAD Versus THE STATE OF ASSAM AND 4 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR K K MAHANTA (Sr. Advocate) (r-4) MR. M U MAHMUD (R4) MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIAR-3 MR.K KALITA MR.N BARUAH MR.S HOQUE MR. K M MAHANTA (R-4) MS.P KHOOND MR S ISLAM (R4) FOR CAVEATOR SC, EDU MS. R AHMED (R4)
28	WITH WP(C)/6411/2014 CAVT. NO. 349/2/014	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
29	WITH WP(C)/7792/2019	MANTU KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR. S K ROY MR. K BAISHYA MR K BISWAKARMA	SC, HIGHER EDU

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	Crl.A./200/2013 <u>10 Y 2 M 3 D</u> :PART-HEARD, LCR 4 FILES, P.B.-2, FIXED	BIMAL KRISHNA NATH Versus STATE OF ASSAM and ANR.	MS. S DAS MS. K MALAKAR MR. A BHATTACHARYA MS S PARWEEN MR. N BARMAN MS. M DAS MS. J BARMAN	MR. P SHARMAH(R-2) MR. R S MISHRA (R-2) MS. S NAZNEEN (R-2) MR. K M HASSAN (R-2) MR M AHMED(R-2) PP, ASSAM
11	Crl.A./94/2016 <u>7 Y 7 M 20 D</u> :BY SLIP	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMAR-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(Crl.)/313/2021 in Crl.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
12	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
14	Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)

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LEAVE NOTE OF ADVOCATES FOR 29/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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23)	MR S BORTHAKUR	29-08-2023	To	29-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 29th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
23	WP(C)/4415/2012 AT 10:15 AM	BALINDRA PRAN KAKATI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR. I CHOWDHURY SR ADV MR.D DEKA MR.P BORGHAIN MR A ATREYA	GA, ASSAM MR.A THAKUR
MOTION				
24	WP(C)/4862/2023 FIXED	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
ADMISSION				
25	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
HEARING				
26	RSA/28/2016 WITH LCR, FIXED	SRI HIMEN BORTHAKUR Versus SRI PULOK MONI SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKATI

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
48 RSA/10/2013	RENU BHUYAN Versus ANANDA SAIKIA and ANR	MR. R K BHUYAN MR. A ZAMAN MR. R RABHA MR. K SAIKIA	MR B D DAS MR. N GOSWAMI MR.H K SARMA MR.SHEELADITYA (R- 1&2) MR. D NATH MR.S DUTTA MR.B HAZARIKA (R- 1&2)
49 MFA/39/2014	SMT. PUNAM DEVI and 5 ORS, Versus RELIANCE GENERAL INSURANC CO. LTD. and ANR.	MR.J KALITA MR.S C PANDIT	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
50 Review.Pet./4/2022	UNION OF INDIA Versus M/S. P. P. ENTERPRISE	MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
51 CRP(IO)/186/2023	AMAN JINDAL AND 2 ORS. Versus M/S DAYAL ENTERPRISES AND 3 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MS P AGARWAL (R-1 to 4) MR. B J DAS (R-1 to 4)
HEARING			
52 MACApp./206/2010 FIXED	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
53 Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR, B/O	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
54 MACApp./674/2018 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	Crl.A./318/2023 B/O	BAHARUL ISALM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/780/2023 in Crl.A./318/2023	BAHARUL ISALM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)				
18	WP(C)/49/2011 FIXED AT 2:00 PM, WITH LCR	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
19	WP(C)/880/2011 FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
ADMISSION				
20	WP(C)/282/2023 PART-HEARD, FIXED AT 2:00 PM	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMAH MR G PATHAK MR I UDDIN	GA, ASSAM MR. K GOGOI SC, FOREST SC, REVENUE
WITH				
21	WP(C)/2998/2023	SUDHA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, FOREST SC, REVENUE
ORDERS				
22	I.A.(Civil)/2469/2023 FIXED AT 2:00 PM, WITH WP(C)/1916/2016(D/O), WITH WP(C)/772/2017(D/O), WITH WP(C)/2142/2007(D/O) in WP(C)/1916/2016	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH	GA, ASSAM GA, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./2924/2023 FIXED	MD. SAIFUDDIN Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN MS. N SULTANA	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
58 RSA/57/2009 (AT 10:15 AM)	ENAYATUR RAHMAN Versus CHHATRAMAL PINCHA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M D BURMAN	MR. O P BHATI MR. V K CHOPRA MR. T C DAS MR. S K SINGH MRS. P PHUKAN MR. H K BORA t bhar
59 Crl.A./111/2011 (AT 10:15 AM)	RATAN DEB NATH AND ANR. Versus STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
MOTION (BA)			
60 Bail Appln./3044/2023 B/O	BIJOY PAWAR @ VIJAY HARISHCHANDRA PAWAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING			
61 AB/2682/2023 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
62 AB/2743/2023 FIXED	PRAGATI BORDOLOI Versus THE STATE OF ASSAM	MR H K NATH MS S SHARMA	PP, ASSAM
63 AB/2772/2023 WITH LCR, FIXED	ASAP TAYE AND 2 ORS Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM

ORDERS

64 Review.Pet./16/2023
IN MAC.APP. 481/2017(D/O),
FIXED

ORIENTAL INSURANCE COMPANY LTD.
Versus
PABITRA KR. ROY PRODHANI AND 2 ORS.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. L R MAZUMDER
MR. L R MAZUMDER
MR. A Z AHMED
MR. RASHIDUL ISLAM

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LEAVE NOTE OF ADVOCATES FOR 29/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR. A LAL	30-08-2023	To	31-08-2023
12)	MR M Z AHMED	28-08-2023	To	31-08-2023
13)	MS B DUTTA	28-08-2023	To	31-08-2023
14)	MR. A M DUTTA	28-08-2023	To	31-08-2023
15)	MR K TALUKDAR	28-08-2023	To	29-08-2023
16)	MR. S B PRASAD	28-08-2023	To	10-09-2023
17)	MS. D GHOSH	28-08-2023	To	29-08-2023
18)	MR A BRAHMA	30-08-2023	To	31-08-2023
19)	MD. H BHUYAN	30-08-2023	To	02-09-2023
20)	MR. U K BORTHAKUR	29-08-2023	To	31-08-2023
21)	MD B ISLAM	30-08-2023	To	02-09-2023
22)	MR. A J SAIKIA	30-08-2023	To	01-09-2023
23)	MR S BORTHAKUR	29-08-2023	To	29-08-2023
24)	MR H R A CHOUDHURY	29-08-2023	To	30-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday, 29th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
50	Bail Appln./2873/2023 FIXED.	ALOK KR. SINGH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
BAIL HEARING				
51	AB/1669/2023 WITH LCR, FIXED	MD. FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
52	AB/2792/2023 WITH LCR, FIXED	LALMAMUD ALI AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

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